

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, BENGALURU  
(Through web-based video conferencing platform)**

**ITEM No.21  
C.P. No.51/BB/2023**

**IN THE MATTER OF:**

Mr. Velayudham Jayavel ... Petitioner  
Vs.  
M/s. IDEB-SUCG Knowledge Park Pvt. Ltd. & Others ... Respondents

**Order under Section 98 of Companies Act, 2013**

**Order delivered on 08.02.2024**

**CORAM:**

**JUSTICE (RETD.) T. KRISHNAVALLI  
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri Akash Sherwal  
For the Respondents : Proxy Counsel

**ORDER**

1. Heard the Ld. Counsel for the Petitioner and Ld. Proxy Counsel for the Respondents.
2. Ld. Counsel for the Respondents seeks short adjournment on the ground that the arguing Counsel is not available.
3. List the case on **20.02.2024**.

**Sd-  
(MANOJ KUMAR DUBEY)  
MEMBER (TECHNICAL)**

**-Sd-  
(T. KRISHNAVALLI)  
MEMBER (JUDICIAL)**

Anishma